

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1604 OF 2018 IN
IA NO. 1605 OF 2018 IN
APPEAL NO. 245 OF 2018 &
IA NO. 981 OF 2018

Dated: 16th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Corpn. Ltd **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. Rimali Batra
Ms. Shruti Awasthi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Ashish Verma
Ms. Srishti Thukra
Mr. Shubham Arya
Ms. Anika Madhura for R-2

ORDER

Relist this matter on **19.11.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the second Respondent.

The Appellant is directed not to precipitate the matter till next date of hearing i.e. **19.11.2018**.

(S.D. Dubey)
Technical Member
vt/js

(Justice N.K. Patil)
Judicial Member